# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# RAJYA SABHA UNSTARRED QUESTION NO-1811 ANSWERED ON – 11/12/2024

## FUNDS FOR SAMAGRA SIKSHA ABHIYAN (SSA)

1811 Shri Javed Ali Khan:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Union Government has not released shares of the State Governments under Samagra Siksha Abhiyan (SSA) since last few years on the plea that these States have not signed MoU for PM Shri schools;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether Government would release the funds under SSA to these States;
- (d) if so, the details thereof and timeline therefor; and
- (e) if not, the reasons for punishing the children of these States in the name of PM Shri schools?

#### **ANSWER**

#### MINISTER OF STATE IN THE MINISTRY OF EDUCATION

## (SHRI JAYANT CHAUDHARY)

(a) & (b): The Samagra Shiksha scheme, launched in 2018, is an integrated scheme for school education. To implement the NEP 2020, Samagra Shiksha scheme was revamped with new interventions such as Early Childhood Care and Education (ECCE), Support for NIPUN Bharat, Quality and Innovation at all levels, Equity and Inclusion, Vocational Education, ICT and Digital Initiatives etc. were incorporated in the scheme and it was aligned to the NEP 2020.

PM SHRI scheme, yet another initiative, was launched in September 2022 with an aim to showcase all the components of the National Education Policy 2020 and to also provide guidance to other schools around them as well as become the benchmark schools for the neighbourhood. PM-SHRI supplements the efforts of Samagra Shiksha. These schools showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education,

Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33 States/UTs have signed the MoU so far. West Bengal, Tamil Nadu and Kerala are yet to be onboarded.

(c) to (e): The funds under the scheme of Samagra Shiksha are released based on the fulfillment of certain conditions prescribed by Ministry of Finance, such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year. The details of the Central Share released to States/UTs under Samagra Shiksha Abhiyan during the last three years is at Annexure.

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ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 1811 FOR ANSWER ON 11.12.2024 ASKED BY SHRI JAVED ALI KHAN HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS FOR SAMAGRA SIKSHA ABHIYAN (SSA)

State-wise details of actual Central Share releases during the last three years in respect of Samagra Shiksha:

(Rs. in Crore)

2 Andhra Pradesh 683.01 1503.59 123	55.28 89.41
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	R9 41
3 Arunachal Pradesh 279.96 252.29 4	
	75.04
4 Assam 1561.56 2080.86 18	10.48
5 Bihar 3406.08 3554.59 424	41.73
6 Chandigarh 108.04 109.79 1	16.36
7 Chhattisgarh 332.37 828.00 7	76.59
8 DNH and D&D 20.92 64.67	41.30
9 Delhi 145.88 221.94 14	46.09
10 Goa 11.02 29.86	18.66
11 Gujarat 893.76 1321.25 113	32.53
12 Haryana 517.09 670.21 5	78.80
13 Himachal Pradesh 319.10 551.60 48	35.97
14 Jammu & Kashmir 873.99 364.97 80	55.44
15 Jharkhand 858.97 1154.52 110	04.93
16 Karnataka 474.52 861.52 82	28.09
17 Kerala 225.13 178.16 14	41.66
18 Ladakh 57.18 14.89	52.23
<b>19</b> Lakshadweep 2.16 4.33	1.00
<b>20</b> Madhya Pradesh 2292.80 1939.29 295	31.51
<b>21</b> Maharashtra 693.03 900.00 100	01.19
22 Manipur 182.50 404.76 22	57.22
23 Meghalaya 271.71 375.15 39	94.18
<b>24</b> Mizoram 179.68 142.68 2'	74.14
25 Nagaland 137.34 281.04 23	31.25
<b>26</b> Odisha 1238.07 1836.67 123	36.61
27 Puducherry 13.98 15.28	12.47
<b>28</b> Punjab 501.27 605.05 3:	31.12
<b>29</b> Rajasthan 2405.82 2138.61 320	02.89
<b>30</b> Sikkim 100.12 107.19 13	32.61
<b>31</b> Tamil Nadu 1598.82 2107.23 18	76.16
<b>32</b> Telangana 553.28 1142.51 92	20.13
<b>33</b> Tripura 226.93 286.73 3-	41.33
<b>34</b> Uttar Pradesh 2044.97 3819.75 42	76.45
<b>35</b> Uttarakhand 320.84 704.39 44	40.57
<b>36</b> West Bengal 1309.74 1522.04 3	11.29
Total 24873.18 32151.94 323	82.70